

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

2

O.A.NO.1683/97

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 7th day of August, 1997

Atma Ram Kalyania  
s/o Late Shri Ram Gopal  
Air Survey Draftsman Gde-II  
No.64 (AHS) Party, Survey of India  
Pushpa Bhawan  
NEW DELHI - 62.

r/o Qr. No.38/9; Type-I(A), Sector-I  
Pushp Vihar, NEW DELHI.

(By Shri A.K.Bhardwaj, Advocate) .. Applicant

Vs.

Union of India through

1. The Secretary  
Ministry of Urban Development  
Govt. of India  
Nirman Bhawan  
NEW DELHI.

2. The Director  
Directorate of Estates  
Nirman Bhawan  
NEW DELHI.

3. The Director  
Survey (AIR), Directorate of Survey  
West Block No.IV, Wing No.IV  
R.K.Puram, NEW DELHI - 66. ... Respondents

O R D E R (Oral)

After hearing the arguments for sometime, the learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted. OA is, therefore, dismissed as withdrawn.

*R.K.Ahooja*  
(R.K.AHOOJA)  
MEMBER(A)

/rao/